


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. Ind-3634252/HDB/2017
NAME OF THE COMPANY	Krishna Godavari LNG Terminal Private Limited
NAME OF THE PETITIONER(S)	Krishna Godavari LNG Terminal Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Andhra Pradesh & Telangana
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh for R. Raghunandan Rao	Advocate	9966622805	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. G. Bhupesh, learned counsel for the petitioner.

ROC is directed to be present with his comments on next date of hearing. Post the case on 27.10.2017.


Member (Technical)


Member (Judicial)